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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20-03-2017. 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA266/15	214/16	Clarification	621A	M/s BMM Ispat Ltd.

SL.NO. NAME (IN CAPITAL) DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM  
(Petitioner Respondent)

SIGNATURE


A. M. Sridharan  
Rep. S. Sangerajan  
9845371897

Petitioner



**ORDER**

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

  
Member (J)  
Member (T)